

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 91 of 2011

Dated : 29th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Haryana Power Generation Corporation Ltd. ... Appellant(s)

Versus

H.E.R.C & Ors.Respondent(s)

Counsel for the Appellant(s): -
Counsel for the Respondent(s): Mr. Rajesh Monga (Rep.) for HERC

ORDER

The representative appearing on behalf of the Commission seeks some time to engage a counsel and to file a reply.

Post the matter on **27.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS